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Title: Need to allocate power from Central Generating Stations to Kerala.

SHRIMATI C.S. SUJATHA (MAVELIKARA): Mr. Deputy-Speaker, Sir, please allow me to speak from this seat.

MR. DEPUTY-SPEAKER: Yes.

SHRIMATI C.S. SUJATHA : Sir, the State of Kerala has been facing serious constraints in the power sector and the State is unable to meet the increasing demand of power. There is an increase of about 150 megawatt in demand over the previous year. The Government of India has reduced the allocation of power to the State of Kerala from the unallocated share from the Central generation stations from 320 megawatt to 130 megawatt from April, 2007 onwards. The State has since requested the Centre to restore the reduced share of allocation. But so far this request has not been conceded. The State is already facing acute power shortage and hence the Government should restore the 320 megawatt allocation of power from the unallocated share from the Central generating stations.

I urge upon the Central Government to take urgent steps to restore the allocation of power to the State.